NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL		
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/579/ (IB)/2017	
NAME OF THE PETITIONER(S)	: PREMIER PLACE FABRICATION CO.	
NAME OF THE RESPONDENT(S)	: SRI MOOKAMBIGAI CONSTRUCTIONS (I) PVT LTD	
UNDER SECTION	: 9 RULE 6	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	

Counsel for operational
Creditor/Pehi

Se Coul of local

(14)

C8/579/1B/2017

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor has produced one order dated 24.11.2017 wherein interim stay has been granted by the Hon'ble High Court of Madras. The matter is adjourned sine die. However, the Petitioner is given liberty to mention the same, in case any final order is passed by the Hon'ble High Court of Madras in the matter.

MEMBER (JUDICIAL)

ghk